GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA

UNSTARRED QUESTION No: 2308

ANSWERED ON- 04/08/2025

Continuing of Nutrition in Affected Schools

2308. Adv Gowaal Kagada Padavi:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of steps being taken by the Government to ensure continuity of nutrition in affected schools under PM Poshan Scheme;
- (b) whether any menu and nutrition standards is being revised in the light of inflation and if so, the details thereof:
- (c) whether any proposal to extend kitchen infrastructure and manpower, if so, the details thereof;
- (d) the details of funds released to each State/UT during FY 2024-25 under this scheme; and
- (e) whether the Government proposes to provide morning meal or breakfast under the scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI JAYANT CHAUDHARY)

(a): Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Scheme is one of the foremost rights based Centrally Sponsored Scheme implemented in partnership with the States and UTs for providing one hot cooked and nutritious meal to all children studying in Bal Vatika (just before class-I) and classes I to VIII of Government and Government-aided schools. The Scheme covers about 11 crore children in more than 10.35 lakh schools in all the States/ UTs. The overall responsibility for providing hot cooked and nutritious meal to the eligible children lies with the State Governments and Union Territory Administrations. For FY 2025-26, budget allocation for the PM Poshan Scheme is Rs. 12,500 crore by Government of India and the State/ UT share as per the sharing pattern is around Rs. 7,500 crore including additional funds for Honorarium to Cook-cum-Helpers and Supplementary Nutrition items.

The extant guidelines of the Scheme ensure provision of hot cooked meal or Food Security Allowance to children when schools are closed due to a disaster impacting the State/ Union Territory, part of State/ Union Territory, some States/ Union Territory or whole country as maybe declared by the State/Central Government under its powers as Disaster Management Authority.

(b) & (c): It may be noted that though PM POSHAN is a Centrally Sponsored Scheme, the Central Government provides 100% assistance for cost of foodgrains, transportation cost and cost of Management Monitoring & Evaluation (MME). The foodgrain allocation by Government of India is 24.15 lakh MTs which costs around Rs. 9000 crore. Thus overall allocation for the PM Poshan Scheme for FY 2025-26 is more than Rs. 30,000 crore including more than Rs. 21,500 crore made available by Government of India. For the components of material cost, honorarium to Cook-cum-Helpers (CCH), construction and repairing of Kitchencum-Store and procurement of Kitchen Devices the cost is shared between Centre and States/ UTs as per the approved sharing pattern. The material cost under PM POSHAN Scheme has been revised recently. The existing rates of material cost have been revised based on Consumer Price Index - Rural Laborers (CPI-RL) index. There is a provision of 5% of total recurring budget as the flexi component to be used by the States/ UTs as per their requirement for setting up of School Nutrition Gardens and provision of Supplementary Nutrition interventions viz., Chikki, Eggs, Milk, Fruits and additional food items etc. The States and Union Territory Administrations are encouraged to decide menu suitable to the local conditions within the prescribed nutrition and food norms and to procure locally grown food items like millets, vegetables, condiments etc. As per the provisions of National Food Security Act, 2013 and the Guidelines of the scheme, the nutritional and food norms prescribed under the scheme are at Annexure-1.

The overall responsibility for smooth functioning of the Scheme including engagement of Cook-cum-Helpers lies with the State Governments and Union Territory Administrations. PM Poshan guidelines provide for construction and repair of Kitchen-cum-Stores (KCS) and engagement of Cook-cum-Helpers (CCHs). It may be noted that more than 24 lakh CCHs are engaged under the Scheme of whom over 90% are women. Also, more than 97% Kitchen-cum-Stores (KCS) have been constructed all over India. Few of the States/ UTs are utilizing Centralized Kitchen facilities to provide hot cooked meals to students. The Scheme, inter-alia, provides that the Cook-cum-Helpers and kitchen infrastructure may be extended if student enrolment increases.

(d) & (e): The State-wise details of central assistance released under PM Poshan Scheme during FY 2024-25 is at **Annexure-II.** Under the PM POSHAN Scheme one hot cooked nutritious meal is provided to all eligible children on all school working days, however, States/UTs are free to provide breakfast and additional nutrients to children.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO. 2308 FOR 04.08.2025 RAISED BY ADV GOWAAL KAGADA PADAVI, HON'BLE MP REGARDING CONTINUING OF NUTRITION IN AFFECTED SCHOOLS

Nutritional and food norms prescribed under PM Poshan Scheme

Items	For children of Primary classes	For children of Upper Primary classes	
A) Nutritional Norms (Per child per day)			
Calorie	450	700	
Protein	12 gms	20 gms	
B) Quantum of Food Norms (Per child per day)			
Food-grains	100 gms	150 gms	
Pulses	20 gms	30 gms	
Vegetables	50 gms	75 gms	
Oil & fat	5 gms	7.5 gms	
Salt & condiments	As per need	As per need	

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO. 2308 FOR 04.08.2025 RAISED BY ADV GOWAAL KAGADA PADAVI, HON'BLE MP REGARDING CONTINUING OF NUTRITION IN AFFECTED SCHOOLS

Central Assistance Released under PM POSHAN Scheme during 2024-25

(Rs. in Lakh)

S. No.	States/UTs	Central Assistance Released
1	Andhra Pradesh	23907.01
2	Arunachal Pradesh	2621.77
3	Assam	85101.65
4	Bihar	122565.59
5	Chhattisgarh	32204.86
6	Goa	1955.94
7	Gujarat	37215.53
8	Haryana	12166.07
9	Himachal Pradesh	9569.66
10	Jammu & Kashmir	11936.92
11	Jharkhand	35362.22
12	Karnataka	57303.34
13	Kerala	24067.13
14	Madhya Pradesh	66243.41
15	Maharashtra	105407.95
16	Manipur	2823.56
17	Meghalaya	9892.94
18	Mizoram	2661.46
19	Nagaland	2152.26
20	Odisha	50365.64
21	Punjab	18418.41
22	Rajasthan	59787.41
23	Sikkim	785.29
24	Tamil Nadu	45977.69
25	Telangana	11774.82
26	Tripura	6237.31
27	Uttarakhand	12084.24
28	Uttar Pradesh	122464.35
29	West Bengal	
30	A&N Islands	475.23
31	Chandigarh	1196.21
32	D&NH and Daman & Diu	1168.82
33	Delhi	12894.64
34	Lakshadweep	204.49
35	Ladakh	260.58
36	Puducherry	549.19
TOTAL (In Lakh)		989803.59
TOTAL (In Crore)		9898.04